

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1038
ANSWERED ON 09/02/2026**

AMRUT 2.0

**1038. SHRI CHUNNILAL GARASIYA:
SHRI BABUBHAI JESANGBHAI DESAI:
SHRI SUBHASH BARALA:
SMT. REKHA SHARMA:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the schemes being implemented to resolve the drinking water problem in the cities;
- (b) whether Government is providing assistance to cities or State Governments for development of urban infrastructure in cities in the water and wastewater sector;
- (c) the funds allocated, disbursed and utilized, under AMRUT 2.0, State-wise;
- (d) whether Government has formulated any plan to address drinking water problems in the States;
- (e) if so, the details thereof;
- (f) the manner in which the water quality assessment is being done under AMRUT in the States; and
- (g) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (g): Water and Sanitation is State subject. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States through various schemes/ Missions such as Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and AMRUT 2.0.

AMRUT, launched in the year 2015 in selected 500 cities (now 485 cities including 15 merged cities) and towns across the country, was focused on development of basic infrastructure in urban areas, in the sectors of water supply, sewerage and septage management, etc. AMRUT 2.0 has been launched in the year 2021 in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Under the Mission, States/ Union Territories (UTs) are empowered to select appraise, propose and implement projects.

Under AMRUT, of the approved plan size of ₹77,640 crore, a total of ₹39,011 crore (~50%) has been allocated for water supply sector. Under AMRUT, 1,403 water supply projects worth ₹43,359.6 crore have been grounded. A total of 6,140 Million Litres per Day (MLD) of Water Treatment Plant (WTP) capacity has been approved under AMRUT, of which, 5,330 MLD WTP capacity has been developed and a total of 73,520 km of water supply pipeline network has been laid or replaced.

Under AMRUT 2.0 so far, the proposal of the States/UTs for 3,528 water supply projects worth ₹1,19,636.49 crore have been approved. Approved projects cover 11,393 MLD water treatment plant capacity and about 1.26 lakh km of water supply network.

A total of 238 lakh household water tap connections have been provided so far under AMRUT/ AMRUT 2.0 and in convergence with the States.

In sewerage and septage management sector, total of 889 sewerage and septage management projects worth ₹34,467 crore have been grounded under AMRUT. Through these projects, development of 6,299 MLD Sewage treatment capacity has been approved. Of this, 4,843 MLD has been created, out of which 1,437 MLD capacity has been developed for recycle/reuse. Under AMRUT 2.0, 583 sewerage and septage management projects worth ₹66,117.69 crore have been approved covering Sewage Treatment Capacity of 6,649.53 MLD and recycle/reuse capacity of 1,931.86 MLD.

Central assistance allocated and disbursed for projects under AMRUT 2.0 is given in Annexure.

The Ministry of Housing Affairs (MoHUA) has published Manual on Water Supply and Treatment Systems (Drink from Tap) in March 2024 for reference by the States/ ULBs for designing, implementation, drinking water quality and monitoring of the water supply projects. (<https://mohua.gov.in/publication/manual-on-water-supplyandreatment-systems---drink-from-tap---march-2024.php>).

MoHUA has issued an advisory "Strengthening Water Quality Monitoring in Cities through Community Participation" under AMRUT 2.0 in November, 2024 to all the States to formulate a Water Quality Monitoring strategy at the State or City level and to strengthen the institutional capacity for citywide monitoring of drinking water quality in urban areas along with Digital Display Boards for water quality parameters for public information & awareness.

Through AMRUT Mitra initiative Women Self Help Groups (SHGs) have been engaged in water quality testing, Operation & Maintenance support, bill distribution and awareness. So far, 6,067 projects have been approved worth ₹376.95 crore, involving 38,000+ SHG members.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (g) OF RAJYA SABHA UNSTARRED QUESTION NO. 1038# ANSWERED ON 09/02/2026 REGARDING “AMRUT 2.0”

STATE-WISE STATUS OF FUNDS ALLOCATED, DISBURSED AND UTILIZED, FOR PROJECTS UNDER AMRUT 2.0 (AS ON 20.01.2026)

(Figures in ₹ crore)

S.No.	State / UT	Committed Central Assistance (CA)	CA released/ Mother Sanction issued	UC received*
1	Andaman And Nicobar	36.00	5.51	-
2	Andhra Pradesh	2,948.00	594.55	200.22
3	Arunachal Pradesh	226.00	39.00	-
4	Assam	775.00	254.39	56.65
5	Bihar	2,628.00	410.00	5.80
6	Chandigarh	170.00	55.38	33.00
7	Chhattisgarh	1,303.00	318.74	148.40
8	Dadra & Nagar Haveli and Daman & Diu	30.00	18.00	6.00
9	Delhi	2,885.00	368.66	245.50
10	Goa	85.00	35.76	15.76
11	Gujarat	4,512.00	1,828.47	1,305.47
12	Haryana	1,496.00	463.73	133.74
13	Himachal Pradesh	256.00	152.67	46.16
14	Jammu and Kashmir	867.00	208.60	-
15	Jharkhand	1,183.00	167.76	25.66
16	Karnataka	4,628.00	1,967.63	925.60
17	Kerala	1,374.00	313.98	148.74
18	Ladakh	128.00	11.70	-
19	Lakshadweep	2.00	-	-
20	Madhya Pradesh	4,065.00	633.85	213.00
21	Maharashtra	9,310.00	3,059.55	1,601.24
22	Manipur	170.00	24.55	-
23	Meghalaya	111.00	96.77	75.92
24	Mizoram	143.00	48.00	24.71
25	Nagaland	176.00	36.19	-
26	Odisha	1,373.00	851.40	395.96
27	Puducherry	150.00	108.17	47.04
28	Punjab	1,836.00	329.69	-
29	Rajasthan	3,552.00	745.45	695.45
30	Sikkim	40.00	13.00	3.62
31	Tamil Nadu	4,942.00	2,264.92	1,609.83
32	Telangana	2,789.00	200.00	-
33	Tripura	157.00	129.04	64.93
34	Uttar Pradesh	8,161.00	1,896.68	1,296.67
35	Uttarakhand	585.00	145.62	52.89
36	West Bengal	3,658.00	995.65	495.65
	Total	66,750.00	18,793.05	9,873.59

*UC received figures are against CA released only and not mother sanction